

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/464/ (IB)/2017

NAME OF THE PETITIONER(S) : NIHAR STEELS PVT LTD

NAME OF THE RESPONDENT(S) : CETHAR LIMITED

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P. 17. SRINIVAS
9884862677

Counsel for Respondent

MBR

ORDER

Counsel for Petitioner absent. Counsel for Respondent present. Counsel for Respondent submitted that the Division Bench of Chennai appointed an IRP in CP/511/2017 dated 19.07.2017. Copy of the order was filed and the same is taken on record. Perused. In the circumstances, Petitioner is directed to approach the IRP and make his submission. In the circumstances, the matter is **closed**. **Registry** is directed to communicate the order to the Petitioner.



(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

ghk